NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.86/(MAH)/2013 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2016

NAME OF THE PARTIES: Shri Sanjay Bathija

V/s.
M/s. Prasant Properties & Investment Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 Saujay Bathyar Petitioner Saujay Bathy

2. Adv. Abbas
Mandriwala. Respondendent

1/b
Ranal-Shah lee

<u>ORDER</u>

C.P. No. 86/397, 398/CLB/MB/2013

Ld. Counsel for both sides present.

At the request of both the sides, list this matter for hearing on 31st January, 2017.

B.S.V. PRAKASH KUMAR Member (Judicial)

Dated: 07.12.2016

V. NALLASENAPATHY

Member (Technical)